

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar, the 11th of June, 2021

S.O.198.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following amendment in the Non-Functional (Monetary) Scheme for the members of the General Executive Cadre of the Jammu and Kashmir Police (Gazetted) Service; namely

Clause (xvii) shall be substituted by the following:-

“The aforesaid non-functional scheme would be a transitory measure aimed at addressing the stagnation of the General Executive Cadre of the Jammu and Kashmir Police (Gazetted) Service at various levels and shall be effective upto 30th June, 2023”.

By order of the Government of Jammu and Kashmir.


(Shaleen Kabra) IAS

Principal Secretary to the Government

No: Home/GAZ/PB-I/25/NFS/2018

Dated: 11.06.2021

Copy to:-

1. Financial Commissioner, Health and Medical Education Department.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Commissioner/Secretary to the Government, Election Department.
8. Chairman, J&K Special Tribunal.
9. Director General, J&K Institute of Management, Public Administration and Rural Development.
10. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

11. Divisional Commissioner, Jammu/Kashmir.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Director, Archives, Archaeology and Museums, J&K.
16. Chairman, Services Selection Board.
17. Director, Estates, J&K.
18. Secretary, J&K Public Service Commission.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretaries to the Advisors (B)/(F)/(BK) to the Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to the Government, Home Department.
23. Incharge Website, Home Department.
24. Government Order file/Stock file.